

COMMITTEE ON PUBLIC UNDERTAKINGS

Constitution

The Committee on Public Undertakings is a Parliamentary Committee consisting of 22 Members, fifteen of whom are elected by the Lok Sabha every year from amongst its Members according to the principle of proportional representation by means of a single transferable vote and seven Members to be nominated by Rajya Sabha for being associated with the Committee. The Chairman is appointed by the Speaker from amongst the Members of the Committee. A Minister is not eligible to become a Member of the Committee. If a Member after his election to the Committee is appointed a Minister, he ceases to be a Member of the Committee from the date of such appointment. The term of the Committee does not exceed one year.

Functions

The functions of the Committee on Public Undertakings are :- (a) to examine the reports and accounts of Public Undertakings specified in the Fourth Schedule to the Rules of Procedure and Conduct of Business in Lok Sabha ; (b) to examine the reports, if any, of the Comptroller and Auditor General of India on the Public Undertakings ; (c) to examine, in the context of the autonomy and efficiency of the Public Undertakings whether the affairs of the Public Undertakings are being managed in accordance with sound business principles and prudent commercial practices ; and (d) to exercise such other functions vested in the Public Accounts Committee and the Estimates Committee in relation to the Public Undertakings as are not covered by clauses (a), (b) and (c) above and as may be allotted to the Committee by the Speaker from time to time.

Working of the Committee

The Committee selects from time to time for examination such Public Undertakings or such subjects as they may deem fit and as fall within their terms of reference. The Ministry / Undertaking concerned is asked to furnish necessary material relating to those subjects for information of the Members of the Committee. The Committee may from time to time appoint one or more Study Groups for carrying out detailed examination of various subjects. If it appears to the Committee that it is necessary for the purpose of its examination that on-the-spot study should be made, the Committee undertake tours to study any particular matter, project or undertaking with the specific approval of the Speaker. Notes relating to the Undertakings / Offices etc. to be visited are called for in advance from the Ministries / Undertakings concerned and circulated to the Members of the Committee. These form the starting point for the informal discussion which the Committee holds at the projects etc. When the Committee / Study Groups are on study tour, only informal meetings are held at the place of visit and at such meetings neither evidence is recorded nor any decisions taken. The Members of the Committee while on tour may also meet informally the representatives of Chambers of Commerce and Industry, non-official organisations and bodies which are concerned with the subject under examination of the Committee. Later, in the light of these informal discussions of the Committee and the memoranda and other information received, non-official and official witnesses are invited to give evidence at formal sittings of the Committee held in Parliament House / Parliament House Annexe. All discussions held by the Committee with the representatives of the Undertakings/Ministries /Departments, non-official organisations, Labour Unions, etc. are to be treated as confidential and no one having access to the discussions, directly or indirectly, should communicate to the Press or any unauthorized person any information about matters taken up during the discussions. The observations/recommendations of the Committee are embodied in their reports which are presented to Parliament. After a Report has been presented to the House, the Ministry or Undertaking concerned is required to take action on various recommendations and conclusions contained in the Report. The replies of the Government are examined by an Action Taken Sub-Committee/Committee and an Action Taken Report is presented to the House.

Achievements

The Committee since inception have presented 604 reports till date. Of these 301 are Original Reports, and 303 are reports on Action Taken by the Government on Original Reports of the Committee. Out of 301 Original Reports, 37 are in the nature of Horizontal Studies on various aspects of working of the public undertakings.

LIST SHOWING THE TERMS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS AND ITS CHAIRMEN SINCE INCEPTION

No. of Committee	Duration of Committee	Date of Constitution	Date of Dissolution	Chairman of the Committee
Third Lok Sabha (02-04-1962 to 03-03-1967)				
1 st	1964-1967	1 May 1964	3 March 1967	Shri P. Govinda Menon 1964-65, 1965-66 (upto 24.1.66) and Pandit D. N. Tiwary 1965-66 (w.e.f. 24.1.66), 1966-67, 1967-68 (upto 25.9.67)
Fourth Lok Sabha (04-03-1967 to 27-12-1970)				
2 nd	1967-1968	7 April 1967	Extended till 30 April 1968	Pandit D. N. Tiwary 1967-68 (upto 25.9.67) and Shri Surindra Nath Dwivedy 1967-68 (w.e.f. 25.9.67)
3 rd	1968-1969	10 May 1968	30 April 1969	Dr. G. S. Dhillon 1968-69, 1969-70 (upto 8.8.69) and Shri M. B. Rana 1969-70 (w.e.f.10.12.69)
4 th	1969-1970	16 May 1969	30 April 1970	
5 th	1970-1971	May 1970	27 December 1970	Shri M. B. Rana 1970-71
Fifth Lok Sabha (15-03-1971 to 18-01-1977)				
6 th	1971-1972	21 June 1971	30 April 1972	Shri M. B. Rana 1971-72
7 th	1972-1973	26 May 1972	30 April 1973	Smt. Subhadra Joshi 1972-73 (upto 22.4.73) and Shri Amrit Nahata 1972-73 (w.e.f.23.4.73)
8 th	1973-1974	14 May 1973	30 April 1974	Shri Nawal Kishore Sharma 1973-74 (upto 11.7.73) and Smt. Subhadra Joshi 1973-74 (w.e.f.12.7.73)
9 th	1974-1975	9 May 1974	30 April 1975	Shri Nawal Kishore Sharma 1974-75, 1975-76
10 th	1975-1976	8 May 1975	30 April 1976	
11 th	1976-1977	May 1976	18 January 1977	Shri Darbara Singh 1976-77
Sixth Lok Sabha (23-03-1977 to 22-08-1979)				
12 th	1977-1978	1 August 1977	30 April 1978	Shri Jyotimoy Bosu 1977-78, 1978-79
13 th	1978-1979	12 May 1978	30 April 1979	
14 th	1979-1980	17 May 1979	27 August 1979	Dr. Bapu Kaldate 1979-80
Seventh Lok Sabha (18-01-1980 to 31-12-1984)				
15 th	1980-1981	12 August 1980	30 April 1981	Shri Bansi Lal 1980-81, 1981-82
16 th	1981-1982	15 June 1981	30 April 1982	
17 th	1982-1983	31 May 1982	30 April 1983	Sri Madhusudan Virale 1982-83, 1983-84, 1984-85
18 th	1983-1984	7 May 1983	30 April 1984	
19 th	1984-1985	7 May 1984	31 December 1984	

Eighth Lok Sabha (31-12-1984 to 27-11-1989)				
20 th	1985-1986	21 May 1985	30 April 1986	Shri K. Ramamurthy 1985-86, 1986-87
21 st	1986-1987	16 May 1986	30 April 1987	
22 nd	1987-1988	27 May 1987	30 April 1988	Shri Vakkom Purushothaman 1987-88, 1988-89, 1989-90
23 rd	1988-1989	13 May 1988	30 April 1989	
24 th	1989-1990	8 May 1989	27 November 1989	
Ninth Lok Sabha (02-12-1989 to 13-03-1991)				
25 th	1990-1991	18 May 1990	13 March 1991	Shri Basudeb Acharia 1990-91
Tenth Lok Sabha (20-06-1991 to 10-05-1996)				
26 th	1991-1992	18 September 1991	30 April 1992	Shri A. R. Antulay 1991-92, 1992-93
27 th	1992-1993	15 May 1992	30 April 1993	
28 th	1993-1994	31 May 1993	30 April 1994	Shri Vilas Muttemwar 1993-94, 1994-95
29 th	1994-1995	11 May 1994	30 April 1995	
30 th	1995-1996	3 May 1995	30 April 1996	Sqn. Ldr. Kamal Chaudhary 1995-96
Eleventh Lok Sabha (15-05-1996 to 04-12-1997)				
31 st	1996-1997	13 September 1996	30 April 1997	Shri G. Venkatswamy 1996-97, 1997-98
32 nd	1997-1998	5 May 1997	4 December 1997	
Twelfth Lok Sabha (10-03-1998 to 26-04-1999)				
33 rd	1998-1999	6 August 1998	26 April 1999	Shri Manbendra Shah 1998-99
Thirteenth Lok Sabha (10-10-1999 to 06-02-2004)				
34 th	1999-2000	24 December 1999	30 April 2000	Prof. Vijay Kumar Malhotra 1999-2000, 2000-01, 2001-02, 2002-03, 2003-04 (upto 6.2.04)
35 th	2000-2001	4 May 2000	30 April 2001	
36 th	2001-2002	1 May 2001	30 April 2002	
37 th	2002-2003	1 May 2002	30 April 2003	
38 th	2003-2004	1 May 2003	6 February 2004	
Fourteenth Lok Sabha (17-05-2004 to 18-05-2009)				
39 th	2004-2005	26 August 2004	30 April 2005	Shri Rupchand Pal 2004-05, 2005-06, 2006-07, 2007-08, 2008-09(upto 30th April, 2009)
40 th	2005-2006	1 May 2005	30 April 2006	
41 st	2006-2007	1 May 2006	30 April 2007	
42 nd	2007-2008	1 May 2007	30 April 2008	
43 rd	2008-2009	1 May 2008	30 April 2009	
Fifteenth Lok Sabha (18-05-2009 onwards)				
44 th	2009-2010	7 May 2009	30 April 2010	Shri V. Kishore Chandra Deo 2009-10, 2010-11, 2011-12 (upto 12 July 2011)
45 th	2010-2011	5 May 2010	30 April 2011	
46 th	2011-2012	30 April 2011	12 July 2011	
47 th	2012-2013	22 May 2012	30 April 2013	
48 th	2013-2014	24 May 2013	30 April 2014	Shri Jagdambika Pal (upto 15.03.2014)

Sixteen Lok Sabha (18-05-2014 onwards)				
49 th	2014-2015	14 August 2014	30 April 2015	Shri Shanta Kumar 2014-2015 (w.e.f. 14.8.2014) 2015-16, 2016-17
50 th	2015-2016	1 May 2015	30 April 2016	
51 st	2016-2017	1 May 2016	30 April 2017	